

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**  
**(Fifth Lok Sabha)**

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**THIRTEENTH REPORT**

**1.** The Chairman of the Committee on Absence of Members from the Sit-  
tings of the House, having been authorised by the Committee, present this their  
Thirteenth Report.

**2.** The Committee held a sitting on the 13th March, 1974.

**3.** The Committee considered applications for leave of absence from eight  
Members. The recommendations of the Committee with respect to these  
applications are given in the Appendix.

NEW DELHI;  
March 13, 1974.  
*Phalgun* 22, 1895 (*Saka*).

S. C. SAMANTA,  
*Chairman,*  
*Committee on Absence of Members*  
*from the Sittings of the House.*

APPENDIX

(Wide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1.	Shri Purushottam Kakodkar	19-11-73 to 11-12-73 ] =23 days	Illness	19-11-73 to 11-12-73 =23 days	
2.	Shri M. Kaiyana-Sundaram	3-9-73 ] to 5-9-73 =3 days and 12-11-73 ] to 20-12-73 =39 days <hr/> =42 days	Illness	3-9-73 to 5-9-73 =3 days and 12-11-73 to 20-12-73 39 days <hr/> =42 days	
3.	Shri Virendra Agarwala	18-2-74 till end of March	Illness	18-2-74 to 31-3-74 =42 days	
4.	Shri Mohan Swarup	18-2-74 to 30-3-74 =41 days	Illness	18-2-74 to 30-3-74 =41 days	
5.	Shrimati Maya Ray	18-2-74 to 14-3-74 =25 days	Work relating to Constituency	18-2-74 to 14-3-74 =25 days	
6.	Shri A. K. Sen	19-11-73 to 22-12-73 =34 days and 18-2-74 to 15-3-74 =26 days <hr/> =60 days	Work relating to Constituency	19-11-73 to 22-12-73 =34 days and 18-2-74 to 12-3-74 =23 days <hr/> =57 days	Member was present on 13-3-74
7.	Shri Pravinsinh Solanki	22-11-73 to 22-12-73 =31 days	Physical injury	22-11-73 to 22-12-73 =31 days	
8.	Shri Erasmo de Sequeira	21-11-73 to 22-12-73 ] =32 days and 18-2-74 ] to 30-4-74 ] =72 days <hr/> =104 days	Trouble in his factory at Goa	21-11-73 to 22-12-73 =32 days and 18-2-74 to 16-3-74 =27 days <hr/> =*59 days	

\*1 Since the Committee do not recommend leave for more than 59 days at a time Member may be granted leave for 59 days in the first instance.